

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

37. IA/2308/2021, IA/2064/2021, IA/565/2022 &
IA/944/2022 C.P. (IB)/102(MB)2019

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. H. V. SUBBA RAO,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **22.09.2022.**

NAME OF THE PARTIES: TRANSPORT CORPORATION OF INDIA LIMITED
Vs.
THAKKARSONS ROLL FORMING PRIVATE LIMITED

SECTION: 9 & 60(5) of IBC 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on List this
matter on **03.11.2022.**

SD/-
ANURADHA SANJAY BHATIA
Member(Technical)

SD/-
H. V. SUBBA RAO
Member(Judicial)

/NT/